GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:3258 ANSWERED ON:13.12.2012 WATER DISPUTES Aaron Rashid Shri J.M.;Lal Shri Kirodi ;Rana Shri Jagdish Singh

Will the Minister of WATER RESOURCES be pleased to state:

(a) the Tribunals set up by the Government to resolve the water disputes among the States;

(b) the details of Tribunals which have given their awards and the same have been challenged before the Supreme Court and as a result Tribunal awards could not be implemented;

(c) the total expenditure incurred by the Government on these tribunals during the last five years; and

(d) the steps taken by the Government to set up single forum for all the inter State water disputes and to provide quasi judicial status to such body?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) & (b) So far, there are 8 no.of inter-State river water disputes tribunal set up under Inter State River Water Disputes (ISRWD) Act, 1956. Their details are as follows:

S.No Name of Tribunal States concerned Present Status 1. Godavari Water Maharashtra, Andhra Pradesh, Karnataka, Madhya Award given on July, 1980 Disputes Tribunal Pradesh & Orissa 2 Krishna Water Maharashtra, Andhra Pradesh, Karnataka, Award given on May, 1976 Disputes Tribunal -I 3 Narmada Water Rajasthan, Madhya Pradesh, Gujarat and Maharashtra Award given on December, 1979 Disputes Tribunal 4. Ravi & Beas Water Punjab, Haryana and Rajasthan Report under section 5(2) given Disputes Tribunal in April, 1987. A Presidential Reference relating to the matter is before Supreme Court and the matter is sub-judice. Further report under Section 5(3) pending. 5. Cauvery Water Kerala, Karnataka, Tamil Nadu and Puduchery Report under section 5(2) given Disputes Tribunal on 5.2.2007. Special Leave Petition (SLP) filed by party States in Hon'ble Supreme Court pending and the matter is sub-judice. Further report under Section 5(3) pending. 6. Krishna Water Karnataka, Andhra Pradesh and Maharashtra Report under section 5(2) aiven

Disputes Tribunal -II on 30.12. 2010. Further report under Section 5(2) give under Section 5(3) to be given.

7. Mahadayi Water	Goa,	Karnataka	and	Maharashtra	Report	under	section	5(2)	to	be	given
Disputes Tribunal											

8. Vansadhara Water Andhra Pradesh & Orissa Report under section 5(2) to be given Disputes Tribunal

(c) The name of the present inter-State water disputes under Inter State River Water Disputes (ISRWD) Act, 1956 and expenditure incurred by them during the last five years is given below:

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(Rupees in Lakh)
        D. Name of the Tribunal Financial year
2007-08 2008-09 2009-10 2010-11 2011-12
Sl. No.
1 Ravi & Beas Water Tribunal 62.95 82.66 117.27 83.45 38.25
2 Cauvery Water Disputes Tribunal 119.10 141.15 215.41 223.84 185.80
3. Krishna Water Disputes Tribunal- II 109.00 144.70 178.44 166.77 167.00
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Vansadhara Water Disputes Tribunal - - - 59.04 168.27
 Mahadayi Water Disputes Tribunal - - 8.45 77.25

(d) The proposal for setting up a standing tribunal for all Inter State River Water Disputes is at conceptual stage at present.